

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-868
ANSWERED ON- 09/02/2023

BUSINESSMEN AND PROFESSIONALS SETTLED ABROAD

868#. SHRI NARAIN DASS GUPTA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of businessmen and professionals who have settled abroad, especially in UAE, Singapore and UK, during the last four years;
- (b) whether Government has tried to stop these persons from settling abroad;
- (c) if not, whether Government would formulate any policy to hold back such persons in the country itself, in future; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to d) There are no restrictions on Indian nationals regarding travelling to foreign countries for tourism or employment. Some of them settle down in their country of employment and acquire foreign nationality for personal reasons. Specific data related to number of businessmen and professionals who have settled abroad during last 4 years is not available.

The Government has brought about a transformational change in its engagement with the Indian diaspora. A successful, prosperous, and influential diaspora is an asset for India. India stands to gain a lot from tapping its diaspora networks and productive utilization of the soft power that comes from having such a flourishing diaspora. The Government's efforts are also aimed at harnessing the diaspora potential to its fullest including through transfer of technology and expertise.
